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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP (CAA) No. 56/NCLT/AHM/2017
with CA(CAA) No. 32/NCLT/AHM/2017

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017**

Name of the Company: Accuflow Controls Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ishan P. Shah	Advocate	Petitioner	
2.				

ORDER

Learned Advocate Mr. Ishan Shah present for Petitioner. None present for Statutory Authorities.

Proof of service of notice on statutory authorities filed.

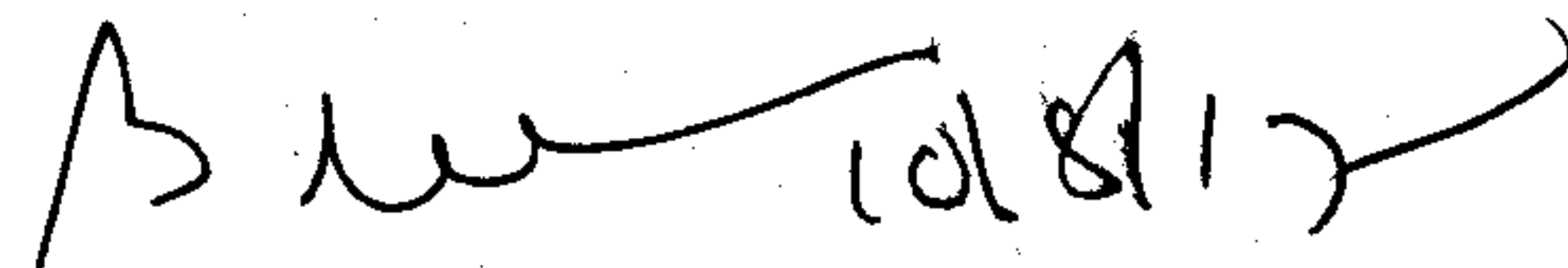
Proof of publication filed.

Auditors certificate filed by Learned Counsel for Petitioner.

No representation received from public.

Heard arguments of learned Counsel for Petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of August, 2017.